GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3992 ANSWERED ON:03.12.2010 HOSPITALS WASTE Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has organised a conference on management of hospital waste in the recent past;
- (b) if so, the details of the issues raised and suggestions submitted by various participants during the said conference;
- (c) the steps taken by the Union Government to bring awareness among the citizens on disposal of safe and effective bio-medical waste management in the country; and
- (d) the names of the States which have so far set up bio-medical waste disposal mechanism?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) No.
- (b) Does not arise.
- (c): National Guidelines on Hospital Waste Management based on Bio-medical waste (Management & Handling) Rules were developed by Ministry of Health & Family Welfare and distributed to all States/UTs in 2002.

A National Policy Document and operational Guidelines for Community Health Centres, Primary Health Centres and Sub-centres have also been developed by Ministry of Health & Family Welfare in 2007, for implementation of Infection Management and Environment Plan (IMEP) under Reproductive and Child Health Programme Phas.e-II, to address the issues relating to infection control and waste management.

In so far as Central Government hospitals are concerned, regular training programmes are conducted in Bio-medical waste management for all categories of Health workers.

Financial assistance to various Governmental and Non-Governmental Organizations is provided by the Ministr}` of Environment and Forests for conducting awareness and training programs on Bio-medical Waste management for various stakeholders including health care staff.

(d): As per the status report of Bio-medical Waste Management in the country submitted by the State Pollution Control Boards/ Pollution Control Committees for the year 2008, the States/UTs having Common Bio-medicai Waste Treatment facilities in addition to on-site treatment facilities are Andhra Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Daman & Diu, Dadra & Nagar Haveli, Delhi, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttrakhand, Uttar Pradesh and West Bengal.